# STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMEN (1996-97)



**ELEVENTH LOK SABHA** 

**1INISTRY OF RURAL AREAS AND EMPLOYMENT** 

DEPARTMENT OF WASTELANDS DEVELOPMENT)

EMANDS FOR GRANTS FOR THE YEAR 1996-97

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ACQ5033

THIRD REPORT





LOK SABHA SECRETARIAT NEW DELHI

August. 1996/Bhadra, 1918 (Saka)

# COMMITTEE ON URBAN & RURAL DEVELOPMENT (1996-97)

# Corrigenda to the Third Report on "Demands for Grants 1996-97" of the Ministry of Rural Areas and Employment

	Para	Line	<u>for</u>	Read
ls	-	15 from top	Add	Annexures Annexure-I Overall performance
	-	10 from top	Shri Prahlad Singh Patel	Shri Prahalad Singh Pectel
		14 from top	Shri Chintaman Vanaga	Shri Chintaman Wanaga
	•	4 from bottom	Shri T. Govindhan	Shri T. Govindan
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	•	9 from bottom	Shri Radhakrishan Malaviya	Shri R <b>adha</b> kishan Malviya
	-	2 from top	Westelands	Wastelands
	-	12 from top	Shri Sankar	Shri Shankar Prasad
			Prasad Jaiswal	Jaiswal
	-	17 from top	Shri T. Govindhan	Shri T. Govindan
	-	19 from top	Shri Chayyanna Patrudu	Shri Chhayyanna Patrudu
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# THIRD REPORT

# STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT (1996-97)

(ELEVENTH LOK SABHA)

**DEMAND FOR GRANTS (1996-97)** 

# MINISTRY OF RURAL AREAS AND EMPLOYMENT

(DEPARTMENT OF WASTELANDS DEVELOPMENT)

Presented to Lok Sabha on 29th August, 1996 Laid in Rajya Sabha on 29th August, 1996



LOK SABHA SECRETARIAT NEW DELHI

August, 1996/Bhadra, 1918 (Saka)

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# STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT (1996-97)

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Dr. A. K. Pandey — Additional Secretary
 Smt. Roli Srivastava — Joint Secretary

3. Shri G.R. Juneja — Deputy Secretary

4. Smt. Sudesh Luthra — Assistant Director

#### INTRODUCTION

- I, the Chairman of Standing Committee on Urban & Rural Development (1996-97) having been authorised by the Committee to submit the Report on their behalf, present this Third Report on Demands for Grants (1996-97) of Department of Wastelands Development of Ministry of Rural Areas & Employment.
- 2. Demands for Grants have been examined by the Committee under Rule 331E(1) (a) of the Rules of Procedure and Conduct of Business in Lok Sabha.
- 3. The Committee took evidence of the representatives of Ministry of Rural Areas & Employment on 16th August, 1996.
- 4. The Report was considered and adopted by the Committee at their sitting held on 26th August, 1996.
- 5. The Committee wish to express their thanks to the officers of the Department of Wastelands Development who appeared before the Committee and placed their considered views. They also wish to thank the Ministry/Department for furnishing the written replies on the points raised by the Committee.

New Delhi; August 26, 1996 Bhadra 4, 1918 (Saka) SONTOSH MOHAN DEV, Chairman, Standing Committee on Urban and Rural Development.

#### CHAPTER I

#### INTRODUCTORY

- 1.1 Land degradation has created a serious ecological and socioeconomic crisis in the country. Out of the total geographical area of the country *i.e.* 328.73 million Hectare, the total area ranging from 37 to 187 Million Hectares depending upon various estimates has been reported as degraded wastelands.
- 1.2 Estimates indicate that nearly half of the total land area is suffering from degradation of some form or the other. On the national scale, a comprehensive programme to tackle such degraded lands was first attempted in 1985 with the establishment of the National Wastelands Development Board under the Ministry of Environment and Forests. During the Seventh Five Year Plan period, the strategy adopted by the National Wastelands Development Board for the development of wastelands was somewhat uni-dimensional with predominant emphasis on tree-planting activities.
- 1.3 The Government of India on 02.07.92 constituted a new Department of Wastelands Development in the Ministry of Rural Development. The functions assigned to the Department of Wastelands Development are:
  - (i) Constitution of National Wastelands Development Board.
  - (ii) Constitution of National Land use and Wasteland Development Council.
  - (iii) Promotion of Rural employment through wastelands development.
  - (iv) Promotion of production of fuelwood, fodder and timber on non-forest lands, including private wastelands.
  - (v) Research and development of appropriate low cost technologies for increasing productivity of wastelands in substantial ways.
  - (vi) Inter-departmental and inter-disciplinary coordination in programme planning and implementation of the wastelands development programme including training.

- (vii) Promotion of people's participation and public cooperation and coordination of efforts of Panchayats and other voluntary and non-Government agencies for wastelands development.
- 1.4 During 1994-95 the NWDB implemented the schemes as detailed below:
  - Intregrated Wastelands Development Project Scheme
  - Technology Development, Extension and Training Scheme Grants-in-Scheme
  - Investment Promotional Scheme
  - Wastelands Development Task Force
- 1.5 In the present report, the Committee have restricted their examination to only major issues concerning programmes related to Wasteland Development in the context of plan budget and Demands for Grants for the ensuing year, *i.e.* 1996-97.

#### CHAPTER II

#### ESTIMATES OF WASTELANDS IN THE COUNTRY

2.1 As per the written information furnished by the Department total geographical area of the country is 328.73 million hectare out of which total reporting area for land utilisation is 305.01 Million Hectares.

#### Total area as wasteland

2.2 As per the information furnished by the Department according to various estimates the areas ranging from 37 to 187 million hectares have been reported a degraded wastelands. National Commission on Agriculture (1976) has estimated land affected by social erosion and degradation at 175 million hectares. The Society for Promotion of Wastelands Development (1984) has endorsed the same figure. On the basis of land productivity/social health, ICAR has estimated at 187 million hectares. Department of Space (NRSA) on the basis of a study commissioned by Central Planning Commission on the basis of one crop season through land use/land cover has reported the wastelands in 1995 as 75.5 million hectares.

### Total area cultivable & non-cultivable

2.3

- (i) The total cultivable (net area sown) land—142.51 million hectares
- (ii) The total non-cultivable land
  - (a) Not available for cultivation including barren land 41.26 million hectares
  - (b) other uncultivated land excluding fallows namely permanent pasture and grazing lands, miscellaneous tree crops cultivable waste etc. is 29.61 million hectares.
  - (c) Fallow land (current & long fallow)—23.56 million hectares.

- 2.4 One of the functions of National Wastelands Development Board has been stated as to identify such wastelands, create a reliable data base.
- 2.5 The Department in the written note have stated that the erstwhile NWDB had launched a National Wastelands Identification Programme in 1986. Under this programme mapping of 146 districts in the country having wastelands of more than 15% has been completed by NRSA. The second phase of mapping of those districts having more than 5% but less than 15% of wastelands has been completed. This involves 95 districts.

#### CHAPTER III

# ANALYSIS OF DEMANDS FOR GRANTS 1996-97 AND PLAN BUDGET OF THE DEPARTMENT OF WASTELANDS DEVELOPMENT OF MINISTRY OF RURAL AREAS & EMPLOYMENT

3.1 The Committee have been informed that in view of the severity and magnitude of vast wastelands in the country, total outlay proposed under all the budget heads of the Department was Rs. 1137 Crores for the 8th Plan period. The Department of Wastelands Development was set up in July, 1992 at the stage when the programme for various Central Ministries/Departments including State Governments for 8th Five Year Plan were already finalised. Planning Commission has not so far been finalised the 8th Plan outlay for this Department and allocation is being made only on Annual Plan basis.

3.2 The outlay proposed by Department of Wastelands Development, after its formation in July 1992 and approved by the Planning Commission is as below:—

***************************************		(Rs. in crores)
Year	Proposed outlay	Approved outlay
1992-93		24.90
1993-94	190.00	50.00
1994-95	254.50	60.00
1995-96	200.22	60.00
1996-97	200.22	60.00

<sup>3.3</sup> Centre allocation and actual expenditure from 1992-93 to 1995-96 for the Department is as below:—

Year	Allocation	Expenditure	Unspent Amount
1992-93	24.90	24.90	00.00
1993-94	50.00	49.78	3.80
1994-95	60.00	59.71	4.18
1995-96	60.00	58.37	3.60
1996-97	60.00		

- 3.4 When asked about the information State-wise regarding outlay and expenditure the Department in the written note have stated that there is no scheme where in allocation of funds was being/is being made on State-wise basis. Funds have been allocated as and when projects are received and approved.
- 3.5 Overall performance of the Department in the respective Schemes is given at Annexure-I. The following conclusion can be drawn therefrom:—
  - (a) As per the targets set so far during 8th Plan the total waste lands to be developed was around 2 lakhs hectares whereas the total wastelands estimated is upto 187 Million hectares.
  - (b) There is mismatch between the financial and physical achievement. During 1995-96 under Integrated Wastelands Development Project Scheme, the financial achievement has been stated as 103% whereas the physical achievement is only 69% The performance of two schemes, Investments Promotional Scheme, and wastelands Development Task Force is very poor.
- 3.6 The Department in the written replies furnished before the Committee have stated that recently on the recommendation of the Hanumanth Rao Committee Report, common guidelines have been formulated for the development of wastelands through watershed development. The Secretary, during the course of oral evidence stated:—

"The objective is to develop wasteland on micro watershed basis. Earlier, this concept was not being adopted but now under the advice of experts. We have decided that all wasteland developments will be done on the basis of watershed. One watershed is equal to 5,000 hectares. Then it can be divided into about 10 micro watersheds. Those areas would be around 500 hectares."

Explaining the implementation of the Scheme the Secretary further stated:—

"We should consider watershed as a unit rather than any other concept. Therefore, watershed concept has been adopted. In this we have approved 136 projects in 23 States. We have an Outlay of Rs. 50.50 crore for 1996-97. We have also been paying attention as to how to improve the planning and implementation of this Scheme and ensure popular participation.

The experience was that unless the beneficiaries are actively involved in the formulation of this Scheme and in the implementation of this Scheme the results would not flow. It is because the beneficiaries, either on their fields or on their common property resources, their needs and their perceptions about that what should be done is important. Keeping that in view, the common guidelines were formulated and have been brought into effect from April, 1995. Now, for each watershed of 5,000 hectares, there should be a project-implementing agency which could be either DRDA or a reputed NGO. The normal expenditure is Rs. 4,000 per hectares. That should be the average cost of developing the entire watershed. This project implementing agency should have (1) experts (2) They should go to beneficiary community and tell them about watershed and if they are able to invoke response from them, then, in consultation with the community, do some exercises and come out with a watershed development plan. If they agree that they would like to have a watershed development scheme in their village, then, they are required to form their community into a watershed development association. This watershed development association would consult all the adult beneficiary members of the village. They should appoint village watershed development committee and under this Committee's guidance, the formulation of the entire scheme should be undertaken. They should have the watershed development team which again will come from the village with the induction of some villagers."

3.7 When asked about the action plan to develop total wastelands in the country the Department in the written note have stated that a High Level Committee on wastelands under the Chairmanship of Shri Mohan Dharia was constituted and the Committee has already submitted its report to the Department on 8.12.95. The report is under consideration of the Government. On its final acceptance, various action programmes will be vigorously pursued.

# Non-Plan Outlay

BE 1995-96 — 28 Lakhs

RE 1995-96 — 28 Lakhs

BE 1996-97 — 33 Lakhs

3.8 When asked about the audit Report on various Schemes being implemented by the Department it has been stated that no such review has been made by C&AG.

#### CHAPTER IV

# SCHEME-WISE ANALYSIS OF THE DEPARTMENT OF WASTELANDS DEVELOPMENT

- 4.1 The Department of Wastelands Development implements the following schemes:—
  - (i) Intregrated Wastelands Development Project Scheme
  - (ii) Technology Development Extension and Training
  - (iii) Support to NGO/VAS
  - (iv) Investment Promotional Scheme
  - (v) Wastelands Development Task Force
  - (i) Integrated Wastelands Development Projects (IWDP)

Major Head 2501, 3601 & 3602.

4.2 This Scheme is under implementation since 1989-90. The basic objective of the scheme is to enable the start of projects all over the country ensuring integrated approach to land management and wasteland development, at the foundation of which would be a village level or micro-watershed level which has been prepared taking into account land capabilities, site conditions and local needs, and thus promote optimal land use providing biomass, fuelwood and fodder to the people. It is also the objective of the scheme to create such planning capability at the lowest possible level and promote a project approach to the work that is planned for. This scheme would endeavour to considerably enhance the quality of public participation in such wasteland development programme through machanisms for people's involvement at all stages and especially by providing clearly the modalities for equitable and sustainable sharing of benefits of such projects.

(Rs. in crores)

	Outlay	Expenditure	
1994-95	53.04	53.04	
1995-96	49.5	49.5 51	
•	Physical Achievement	(In hectares)	
Year	Target	Achievement	
1994-95	65,000	65,000	
1995-96	58,000	40,000	
1996-97	84,166		

### (ii) Technology Development Extension and Training (TDET)

#### Major Head 2501, 3601 & 3602

- 4.3 Technology Extension was a part of the IWDP Scheme in 1993-94. The objectives of this scheme include:—
  - (a) Identification of models for wastelands development suitable to various regions/agro-climatic zones in the country and replication of these models to larger areas.
  - (b) Awareness raising and training in these technologies.
- 4.4 The outlay for this Scheme is Rs. 2 crores in each of the year for 1994-95 to 1996-97. The physical target in each of the year are 2,000 hectares. 100% physical and financial achievement has been reported during 1994-95 and 1995-96 by the Department.

### 4.5 (iii) Support to NGOs/Voluntary Agencies

### Major Head 2501

4.6 During the Seventh Five Year Plan the Grants-in-Aid Scheme was in operation in NWDB. Under this Scheme, 100% Central grant is made available to registered voluntary agencies, cooperatives, mahila mandals, yuva mandals and other similar organisations for undertaking

work directly or indirectly encouraging afforestation and wastelands development. The work could include actual implementation of small programmes like awareness raising, training and extension, organisation or people for protection, etc.

4.7 As per the Statement at Page No. 101 BE 1996-97 has been mentioned as 3 crores whereas on page 107 it has been mentioned that an amount of Rs. 3.50 crores has been earmarked for 1996-97.

#### (iv) Investment Promotional Scheme

# Major Head 2501

- 4.8 Projects promoted by Central and State Government Undertakings Cooperative Institutions, Public Trusts and Societies registered under the Societies Registration Act Corporate Bodies registered under the Companies Act and individual entrepreneurs would be eligible for the promotional grant/promotional subsidy under the Scheme.
- 4.9 The principal objective of the Scheme is to facilitate/attract/channelise/mobilise resources from financial institutions, banks, corporate bodies including user industries and other entrepreneurs for development of wastelands in non-forest areas belonging to Central and State Governments, Panchayats, village communities, private farmers etc.

	(Rs. in crores)
BE 1994-95	0.60
Actual Expenditure	0.072—12%
BE 1995-96	2.00
Actual Expenditure	0.14-7%

<sup>4.10</sup> There is corresponding shortfall in physical achievement as reported at Annexure I. So far since inception, projects under the scheme were given to 9 NGOs as per year-wise details given below:—

Sl. No.	Year	Projects given to NGOs (No.)
1.	1992-93	2
2.	1993-94	3
3.	1994-95	1
4.	1995-96	3
		9

- 4.11 When asked about the performance of these projects it has been reported in the written note that since these projects involve plantations (tree/horticulture) which require at least five years for establishment at the ground level, it is too early to assess their performance.
- 4.12 Under the Scheme, upto 25% of project cost is given as grant by the Central Government (NWD), provided
  - (a) An equal matching contribution was given by eligible institution/scheme.
  - (b) At least 50% of the total cost was financed by a financial institution.
- 4.13 The Standing Committee in their 16th Report had recommended to restructure the scheme in view of its poor performance.
- 4.14 The Department in the written notes have stated that the issue of restructuring of the Scheme was considered by the Working Group on Wasteland development for the 9th Five Year Plan. The Group has recommended that the scheme be discontinued. It has further been recommended that after-in-depth consultations with NABARD, Commercial banks and the Corporate sector, DOWD should come up with fresh policy initiatives for establishing a farmer and industry nexus.

### (v) Wastelands Development Task Force

### Major Head 2501

4.15 Under the Wastelands Development Task Force Scheme, nonforest wastelands in inaccessible and inhospitable terrains like deserts, mountains, ravines, mine area etc. will be developed for sustainable use. It is proposed to enlist the services of a disciplined force of exservicemen, which will have the incidental benefit of providing avenues to resettle ex-servicemen.

An amount of Rs. 1 crore for each of the year during 1994-95 and 1996-97 and Rs. 1.50 crores in 1995-96 was earmarked under the Head. The percentage utilisation is 35% and 27% in 1994-95 and 1996-97 respectively. The physical achievement is nil during 1994-95 and it is 14% in 1995-96.

#### CHAPTER V

# OBSERVATIONS AND RECOMMENDATIONS OF THE COMMITTEE

- 5.1 The Committee are at a loss to understand that Government have not so far been able to prepare the official data with regard to total wastelands in the country. They note that the initiative has been taken by NWDB in 1986 and mapping of only 146 districts in the country has been completed so far. The Committee note with constraint that Government could not complete the task of mapping even after passing a decade. The Committee would like the Government to ascertain the correct information in regard to wastelands in the country in order to fix the future priorities and targets.
- 5.2 The Committee note that the approved outlay by the Planning Commission is far less than the proposed outlay by the Department for the development of wastelands. Out of the proposed outlay of Rs. 1137 crores, the allocation was Rs. 254.90 crores that is about 1/5th of the proposed outlay. The Standing Committee in their 16th report had recommended for the reasonable enhancement of allocation. However, there was no enhancement in the outlay during 1995-96. Further, BE of 1996-97 has also been pegged at BE of 1995-96. Of equal concern is the achievement under different schemes by the Department. Since the inception of the Department of Wastelands Development around Rs. 2 lakhs hectares of wastelands could be developed (the figure includes the target for 1996-97) whereas the total wastelands has been estimated upto 187 million Acres. The Committee note with concern that with the meagre allocation of funds and with the esisting pace of development that the task of wastelands development may take a century or so. They would like to recommend that Government should enhance the allocation of funds substantially during the year 1996-97. Further, while planning for Ninth Five Year Plan Government should reconsider the financial allocation to this Department in view of the severity and magnitude of vast wastelands developments.
- 5.3 The Committee also observe that not only the allocation during the 8th Plan was meagre, but Department could not utilise the little funds allocated and there was underspending of

Rs. 4.18 crores during 1994-95 and Rs. 3.60 crores during 1996-97. They would like an explanation of the Department in this regard. It is strongly recommended that the funds allocated for the specific schemes should be utilised fully and Department should take the necessary steps in this regard.

5.4 It is found by the Committee that the Department does not have data regarding State-wise allocation and utilisation. When asked about it, the Department has merely stated that the allocation is made project-wise. The Committee note with constraint the attitude of the Department towards the implementation of Schemes. The Department does not maintain the data State-wise. It is recommended that the Department should procure the realistic data regarding the magnitude of wastelands in respective States so that proper planning could be made and funds could be sanctioned based on the severity of wastelands of that State.

5.5 The Committee observe that so far the Department have not chalked out an action plan to develop the total wastelands in the country within a reasonable time period say 10 to 15 years. It has been stated that the High Level Committee constituted under the Chairmanship of Shri Mohan Dharia considered these issues and its report has been presented to the Department on 8th December, 1995 and is under consideration of the Government. The Committee observe that more than 8 months have elapsed since the report of Mohan Dharia Committee was presented to the Department and till date no concrete action has been taken on its recommendations. The Committee would like to urge that they should be apprised about the recommendations of said Committee with specific reference to the observations of the Committee in their 7th, 16th & 23rd reports with regard to the development of wastelands. The Committee would also like that while formulating the strategy for Ninth Plan, the Department should consider the recommendations of the Committee to chalk out an action plan and substantial funds should be allocated with a view to develop wastelands in not more than 10-15 years.

5.6 The Committee note that the performance of various schemes launched by the Department is not quite satisfactory. Under Integrated Wastelands Development Projects scheme during 1995-96, more than 100% utilisation of funds has been reported whereas the

physical achievement is around 66%. The Committee would like the explanation of the Government in this regard. They would also like that financial allocation under this Scheme should be stepped up since IWDP is the biggest scheme of the Department.

- 5.7 The Committee note that in the Performance Budget 1996-97, the detailed performance of various schemes has not been given. In the Schemes Support to NGOs/Voluntary Agencies, there is no mention about the performance of NGOs to whom the Grant has been given. Similarly in Investment Promotional Scheme there is no mention about the performance of the Scheme by way of attracting, mobilising resources from financial institutions, banks, corporate bodies. The Committee would like that Performance Budget should indicate clearly the performance of each of the Scheme in detail.
- 5.8 Further, it is found that as per the Statement at Page No. 101 BE 1996-97 under support to NGOs/Voluntary Agencies has been mentioned as Rs. 3 crores whereas on Page No. 107 the amount has been mentioned as Rs. 3.50 crores. The Committee note this error with constraint and would like that the Department should ensure about the correctness of data given in the Performance Budget or any other written material furnished to the Committee.
- 5.9 The Committee note that in two of the Schemes (i) Support to NGOs/Voluntary Agencies and (ii) Investment Promotional Scheme, the performance both physical and financial is very poor. Under Scheme at (i), the financial achievement is reported only 7% whereas in Scheme at (ii) above the utilisation is only 27%. The physical achievement in the (iii) Scheme has been given just 14%. The Standing Committee in their 16th report had recommended to restructure the schemes. They have stated that with regard to Wastelands Development Task Force the issue of restructuring was considered by the Working Group on Wastelands Development for Ninth Five Year Plan and that they had recommended to discontinue the Scheme. As regards the Scheme of Investment Promotional Scheme it has been stated that the Working Group on Ninth Five Year Plan has recommended to discontinue the Scheme. Further, it has been stated that after indepth consultation with NABARD, Commercial Banks and the Corporate Sector, DoWD should come up with fresh policy incentives for establishing a farmer and industry nexus. The Committee note with constraint that on the recommendation of the Committee to restructure the Schemes the

Department has taken the decision to discontinue the schemes. They note that the schemes have been started with the laudable objectives and would like that while formulating strategy for Ninth Five Year Plan, the Department should reconsider and review the schemes. The schemes should be continued in the Ninth Five Year Plan after restructuring the same.

- 5.10 The Committee would also like to recommend that the schemes/programmes which have not been taken seriously so far may be merged with effective schemes of similar nature in order to make use of the scarce resources and to get better results. Besides they also urge that a spirit of competitiveness among Districts and States should be inculcated to get the better results. The achievement of best performing States should be circulated to the poor performing States to inculcate the feeling of competitiveness. Besides this such Districts with the good performance should be provided more funds as a bonus as an incentive for the better results.
- 5.11 The Committee feel that in the existing strigency of funds as compared to the magnitude of the task of development of Wasteland the Government should evolve mechanism to attract private agencies for this task. To achieve this purpose the Committee urge that a public awareness programme should be launched. Further, they would like that viability of involving private agencies in this task should be examined and Committee should be apprised of this.
- 5.12 The Committee note that the monitoring of the projects/schemes of the Department is not satisfactory. So far C&AG have not examined to any of the schemes and there is no evaluation of the projects/schemes by the Department. Further it is noted that monitoring of different schemes is done by DRDAs The Committee would like to recommend that Government should take effective steps to strengthen the monitoring system to ensure the implementation of the schemes.
- 5.13 The Committee note with constraint that development of wastelands should not be undimensional and limited in scope. There should be land use planning and planning capability should be built up from below starting from the villages. In the huge task of development of wastelands it is needless to stress here that involvement of local people is must. The Committee would like to stress that desirable measures for reclamation of each type of wastelands should be evolved.

- 5.14 The Committee note that the outlay under the scheme Technology development/Estension and training that is, Rs. 2 crores in 1996-97 is very less considering urgency of training and technology Development in the field of wastelands development. They would like that appropriate funds should be allocated under this scheme. Further it is also stressed that efforts should be made to take benefit of the latest technology from the countries where the achievement with regard to development of wastelands is tremendous like in Israel.
- 5.15 The Committee urge that in order to provide greater accountability, transparency and coordination between voluntary organisations and the district administration needs to be developed.

#### **OVERALL PERFORMANCE**

The Department of Wastelands Development, in the third year of its formation i.e. 1994-95, implemented the following schemes:

- 1. Integrated Wastelands Development Scheme
- 2. Technology Development, Extension and Training Scheme
- 3. Support to NGOs/Voluntary Agencies Scheme

An overall view of the physical and financial targets and achievement of all the programmes during 1994-95 and 1995-96 has been highlighted in the following Statement.

SI. No.	Name of the Programme and Year	Target	Physical Achieve- ments	Percen- tage	Target	Financial Achieve- ments	
1	2	3	4	5	6	7	8
		(An	ea in hect	ares)	(In	Crores of	Rupees)
1.	Integrated Wastela Development Proje						
	1994-95	65,000	65,000	100	53.04	53.04	100
	1995-96	58,000	40,000	69	49.5	51	103
	1996-97	84,166	_	-	50.5	_	
2.	Support to NGOs, Agencies	/Voluntary					
	1994-95	4,300	4,300	100	3.00	3.00	100
	1995-96	4,300	4,300	100	3.00	4.00	113
	1996-97	4,400	_	_	3.00	-	_
3.	Technology Develor Extention & Train						
	1994-95	2,000	2,000	100	2.00	2.00	100
	1995-96	2,000	2,000	100	2.00	2.00	100
	1996-97	2,000	_		2.00	_	
4.	Investment Promot Scheme	tional					
	1994-95	2,000	26	13	0.60	0.072	12@
	1995-96	400	65	16	2.00	0.14	7
	1996-97	100	-		1.00		

1	2	3		4	5	6	7	8
			(Area in	He	ctares)	(In C	rores of	Rupees)
5.	Wastelands Task Force	Development						
	1994-95		270	_	_	1.00	0.35	35*
	1 <del>995-96</del>		320	4	14	1.50	0.41	27
	1996-97		400	_	_	1.00	_	_

Information tentative.

The Scheme became operative only by the end of 1994-95.

<sup>#</sup> Inauguration of W.D.F. was made during the end of 1994-95.

# EXTRACTS OF 5TH SITTING OF THE COMMITTEE ON URBAN & RURAL DEVELOPMENT (1995-96)

The Committee met on 16th August, 1996 from 1600 Hrs. to 1800 Hrs. in Committee Room No. 62, Parliament House, New Delhi.

#### **PRESENT**

#### Shri Sontosh Mohan Dev — Chairman

#### **MEMBERS**

#### Lok Sabha

- 2. Shri Shivraj Singh Chauhan
- 3. Shri Kishanlal Diler
- 4. Shri Joyanta Bhattacharya
- 5. Shri C. Narayanaswamy
- 6. Shri T. Govindhan
- 7. Shri L. Balaraman
- 8. Shri Anant G. Geete
- 9. Shri Ram Sajivan
- 10. Shri Jai Parkash

### Rajya Sabha

- 11. Shri Thennala Balakrishna Pillai
- 12. Shri Radhakrishan Malaviya
- 13. Shri O.P. Kohli
- 14. Shri Jagdambi Mandal
- 15. Shri Nilotpal Basu
- 16. Shri Joy Nadukkara

#### SECRETARIAT

- 1. Smt. Roli Srivastava Joint Secretary
- 2. Shri G.R. Juneja Deputy Secretary
- 3. Smt. Sudesh Luthra Assistant Director

### REPRESENTATIVES OF MINISTRY OF RURAL AREAS & EMPLOYMENT

# Department of Westelands Development

1. Shri Vinay Shankar — Secretary

2. Shri T.N. Srivastava — Additional Secretary

3. Shri M. Shankar — Joint Secretary

4. Shri M.K. Mandal — Joint Secretary

2. The Committee took up for consideration Demands for Grants 1996-97 of Department of Wastelands Development. The Representatives of the Department further clarified regarding the Budget Provision as well as implementation of various activities of the Department.

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3. A verbatim record of the proceedings has been kept.

The Committee then adjourned.

# EXTRACTS OF THE 11TH SITTING OF THE COMMITTEE ON URBAN & RURAL DEVELOPMENT

The Committee met on 26th August, 1996 from 15.00 Hrs. to 16.30 Hrs. in Committee Room 'E', Parliament House Annexe, New Delhi.

#### **PRESENT**

Shri Sontosh Mohan Dev - Chairman

#### **Members**

#### Lok Sabha

- 2. Shri Shivraj Singh Chauhan
- 3. Shri Lalmuni Chaubey
- 4. Smt. Ketki Singh
- 5. Shri Sankar Prasad Jaiswal
- 6. Shri Kishanlal Diler
- 7. Shri J.P. Aggarwal
- 8. Shri B.N. Reddy
- 9. Shri C. Narayanaswamy
- 10. Shri T. Govindhan
- 11. Shri D. Venugopal
- 12. Shri Chayyanna Patrudu
- 13. Shri Anant G. Geete
- 14. Shri Ram Sajivan
- 15. Shri Jai Parkash

### Rajya Sabha

- 16. Shri O.P. Kohli
- 17. Shri Jagdambi Mandal
- 18. Shri Nilotpal Basu
- 19. Shri Solipetta Ramachandra Reddy

#### SECRETARIAT

1.	Shri	G.R. Juneja	_	Deputy Secretary
2.	Smt.	Sudesh Luthra		Assistant Director

2. The Committee considered and adopted the following draft Reports:

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(ii) Demand for Grants 1996-97 of Department of Wastelands Development of Ministry of Rural Areas & Employment.

The Committee also authorised the Chairman to finalise the Report and present the same to Parliament.

The Committee then adjourned

# EXTRACTS OF 5TH SITTING OF THE COMMITTEE ON URBAN & RURAL DEVELOPMENT (1995-96)

The Committee met on 16th August, 1996 from 1500 Hrs. to 1800 Hrs. in Committee Room No. 62, Parliament House, New Delhi.

#### PRESENT

#### Shri Sontosh Mohan Dev - Chairman

#### **MEMBERS**

#### Lok Sabha

- 2. Shri Shivraj Singh Chauhan
- 3. Shri Kishanlal Diler
- 4. Shri Joyanta Bhattacharya
- 5. Shri C. Narayanaswamy
- 7. Shri L. Balaraman
- 8. Shri Anant G. Geete
- 9. Shri Ram Sajivan
- 10. Shri Jai Parkash

#### Rajya Sabha

- 11. Shri Thennala Balakrishna Pillai
- 12. Shri Radhakrishan Malviya
- 13. Shri O.P. Kohli
- 14. Shri Jagdambi Mandal
- 15. Shri Joy Nadukkaraa

#### SECRETARIAT

- 1. Smt. Roli Srivastava Joint Secretary
- 2. Shri G.R. Juneja Deupty Secretary
- 3. Smt. Sudesh Luthra Assistance Director

#### REPRESENTATIVES OF MINISTRY OF RURAL AREAS & EMPLOYMENT

### Department of Wastelands Development

1. Shri Vinay Shankar — Secretary

2. Shri T.N. Srivastava — Additional Secretary

3. Shri M. Shankar — Joint Secretary

4. Shri M.K. Mandal — Joint Secretary

2. The Committee took up for consideration Demands for Grants 1996-97 of Department of Wastelands Development. The Reporesentatives of the Department further clarified regarding the Budget Provision as well as implementation of various activities of the Department.

3. A verbatim record of the proceedings has been kept.

The Committee then adjourned.

<sup>\*\*</sup> Verbatim proceeding relating to other subject has been kept separately.

# EXTRACTS OF THE 11TH SITTING OF THE COMMITTEE ON URBAN & RURAL DEVELOPMENT

The Committee met on 26th August, 1996 from 15.00 Hrs. to 16.30 Hrs. in Committee Room 'E', Parliament House Annexe, New Delhi.

#### PRESENT

#### Shri Sontosh Mohan Dev - Chairman

#### **Members**

#### Lok Sabha

- 2. Shri Shivraj Singh Chauhan
- 3. Shri Lalmuni Chaubey
- 4. Smt. Ketki Singh
- 5. Shri Sankar Prasad Jaiswal
- 6. Shri Kishanlal Diler
- 7. Shri J.P. Aggarwal
- 8. Shri B.N. Reddy
- 9. Shri C. Narayanaswamy
- 10. Shri T. Govindhan
- 11. Shri D. Venugopal
- 12. Shri Anant G. geete
- 13. Shri Ram Sajivan
- 14. Shri Jai Parkash

# Rajya Sabha

- 15. Shri Sitaram Kesri
- 16. Shri O.P. Kohli
- 17. Shri Jagdambi Mandal
- 18. Shri Nilotpal Basu
- 19. Shri Solipetta Ramachandra Reddy

#### LOK SABHA SECRETARIAT

1.	Shri	G.R. Juneja	-	Deputy S	Secretary
2.	Smt.	Sudesh Luthra		Assistant	Director

- - (ii) Demand for Grants 1996-97 of Department of Wastelands Development of Ministry of Rural Areas & Employment.

\*\*

3. The Committee also authorised the Chairman to finalise the Reports and present the same to Parliament.

The Committee then adjourned

<sup>\*\*</sup> Verbatim proceeding relating to other subjects have been kept separately.